

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

REVIEW APPLICATION NO.120/96

IN

ORIGINAL APPLICATION NO.584/95

DATE OF ORDER : 20-12-1996

Between :-

1. Y. Mohana Rao
2. K. Koteswara Rao
3. B. Bhaskera Rao
4. R. Surya Prakash
5. B. Murali
6. N. Raja Babu
7. G. Sadhu Jagraj
8. Lalappa
9. R. Shanker
10. Ch. V. V. Prasad
11. K. Nageswara Rao

.. Applicants

And

1. The Director General,
Dept. of Telecommunications,
Sanchar Bhavan,
20, Ashoka Rd, New Delhi - 110 001.
2. The Chief General Manager, Telecom
A.P., Door Sanchar Bhav n, Hyd-1.

.. Respondents

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Counsel for the Applicants : Shri URS Gurupadam

Counsel for the Respondents : Shri K. Bhaskar Rao, CGSC

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CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (A)

Q (Order per Hon'ble Shri R. Rangarajan, Member (A)).

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Y

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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Heard Shri URS Gurupadam for the applicants. Shri Kota Bhaskar Rao for the Respondents.

2. The applicants in the O.A. filed this P.A. for reviewing the judgement in O.A. dt. 19-9-96.

is that though the applicants got the seniority re-fixed in accordance with the judgement of this Tribunal, they could not get the monetary benefits as the same was declined by this Tribunal. The applicant further submits that they are promoted ^{k Cbhe} ~~UJTOS~~ and they have only a short service left ~~before they~~ i.e. 18 years. Due to this short service if the monetary benefits are not extended to them, they will be put to severe financial set back and on that score the judgement needs review.

4. The judgement in this connection is very elaborate as can be seen from the para-10 of the O.A. The fact that the applicants ~~has~~ got less number of years of service & has no reason to review the judgement in regard to payment of monetary benefits. This is not an error in the judgement. Hence this contention is rejected.

5. As no other error has been pointed out, the RA is dismissed. No costs.



(R.RANGARAJAN)
Member (A)

Dated: 20th December, 1996.

Dictated in Open Court.

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*Avdhan
by Registration*